

**Central Administrative Tribunal  
Principal Bench, New Delhi**

C.P. No.361/2019 in O.A. No.1816/2017

Friday, this the 9<sup>th</sup> day of August 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Dr. Sharad Kumar Gautam, 26 years  
Junior Resident Dental, Group B  
s/o Mr. Sheodan Singh  
r/o B-73, Amar Colony  
East Gokulpur, Delhi – 110 094
2. Dr. Manish Kumar, 26 years  
Junior Resident Dental, Group B  
s/o Mr. C P Gupta  
r/o D-2/65, II Floor, Ganesh Nagar, Delhi – 110 092
3. Dr. Varun Rohilla, 23 years  
Junior Resident Dental, Group B  
s/o Mr. N K Rohilla  
r/o 2236, Raja park, Pitampura  
Delhi – 110 034
4. Dr. Kapil Bhati, 23 years  
Junior Resident Dental, Group B  
s/o Mr. Vijaypal Bhati  
r/o H.No.224, Village Badarpur, Delhi – 110 034

..Applicants

(Mrs. Rani Chhabra, Advocate)

Versus

1. Dr. Sunil Kumar Gautam  
Medical Superintendent  
Guru Teg Bahadur Hospital  
Govt. of NCT of Delhi  
Dilshad Garden, Delhi 110 095
2. Dr. P K Malik  
Additional Medical Superintendent  
Guru Teg Bahadur Hospital  
Govt. of NCT of Delhi  
Dilshad Garden, Delhi 110 095

..Respondents

**O R D E R (ORAL)****Justice L. Narasimha Reddy:**

This contempt case is filed alleging that the respondents did not implement the order dated 04.07.2018 in O.A. No.1816/2017. Today, learned counsel for applicants stated that M.A. No.2561/2019 is filed for execution of the said order.

2. Hence, the contempt case is closed. There shall no order as to costs.

**( Mohd. Jamshed )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**August 9, 2019**  
/sunil/